

**ORAL**

CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD  
BENCH, ALLAHABAD

(This the 7<sup>th</sup> Day of August, 2018)

**Hon'ble Mr. Justice Bharat Bhushan, Member (Judicial)**  
**Hon'ble Mr. Mohd. Jamshed, Member (Administrative)**

**Contempt Petition No.330/06/2018**  
(Arising of Original application No.330/09/2001)

Lal Singh S/o Sri Nakli Ram, R/o Village Jhabarpur, Post Office Purkazi, District Muzaffar Nagar.

..... **Applicant**

**By Advocate: Shri Dharmendra Tiwari proxy to Shri K.P. Singh**

Versus

Shri R.K. Singh, the Officer Commanding, 810, Combat Engineering Training Camp, C/o 56, A.P.O.

..... **Respondents**

**By Advocate: None**

**O R D E R**

**Delivered by Hon'ble Mr. Justice Bharat Bhushan, Member (Judicial)**

Shri Dharmendra Tiwari proxy to Shri K.P. Singh, Advocate is present for the applicant. There is illness slip of Shri L.P. Tiwari, counsel for the respondents.

2. Counsel for the applicant submits that he is no longer interested in pursuing the Contempt Petition and requested to dismiss the same as withdrawn. Accordingly, the Contempt Petition is dismissed as withdrawn. Notice, if any, issued to the respondents is discharged.

**(Mohd. Jamshed)**  
Member (A)

**(Justice Bharat Bhushan)**  
Member (J)

Sushil